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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 07.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 162/16	TP 100/17	Hearing	433(e)	Flipkart Internet Pvt. Ltd., Vs Pudu Lifestyle Products Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	Yunus Nawab 9916196674	Petitioner/ Operational Creditor	

Counsel for petitioner is present. Registry has raised some objections. Counsel is directed to comply those objections.

List it on 21.08.2017.

  
MEMBER (J)

  
MEMBER (T)